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## (2024) 02 AP CK 0005

## Andhra Pradesh High Court - Amaravati

Case No: Writ Petition No. 24077 Of 2014

Venkayalapati Veera Venkata Subrahrnanyam & Others

**APPELLANT** 

Vs

State Of Andhra Pradesh &

Others

**RESPONDENT** 

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Dr. K. Manmadha Rao, J

Bench: Single Bench

Advocate: E V V S Ravi Kumar, M V S Suresh Kumar

Final Decision: Disposed Of

## **Judgement**

## Dr. K. Manmadha Rao, J

Today, when the matter is taken up for hearing Mr. V. Ramanjaneyulu, learned counsel, representing Mr. E.V.V.S.Ravi Kumar, learned counsel for the petitioners reported no instructions in the matter.

Recording the submissions of learned counsel, the Writ Petition is closed. No order as to costs.

The miscellaneous applications pending, if any, shall also stand closed.